

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 30 OF 2020

Asmaa Abdul Kadar Ali

..... Petitioner

V e r s u s

The State

..... Respondent

Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondent.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 06th October, 2020

P.C.

1. Heard Mr. T. George John, learned Counsel for the petitioner and Mr. Pravin Faldessai, learned Additional Public Prosecutor for the State.
2. Mr. T. George John, learned Counsel for the petitioner, on the basis of the instructions of the petitioner, seeks leave to withdraw this petition.
3. Leave is granted and this petition is disposed off as withdrawn.

M. S. JAWALKAR

M. S. SONAK, J.

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